

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal Nos. 138 & 139 of 2012**

**Dated: 1<sup>st</sup> April, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr.V.J. Talwar, Technical Member**

**Reliance Infrastructure Ltd. .... Appellant (s)**

**Versus**

**Maharashtra Electricity Regulatory  
Commission & Ors. ... Respondent (s)**

**Counsel for the Appellant(s) : Mr. S. Ganesh, Sr. Adv.  
Mr. Hasan Murtaza**

**Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Richa Bharadwaja**

**ORDER**

Post the matters for hearing on **26.04.2013** along with  
Appeal Nos. 104, 105 & 106 of 2012.

**(V.J. Talwar)  
Technical Member  
ts/rkt**

**(Justice M. Karpaga Vinayagam)  
Chairperson**